

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 2/GT/2024**

Subject : Petition for approval of tariff of Nabinagar Super Thermal Power Station Stage-I (3x660 MW) for the period 2019-24.

Petitioner : NTPC Limited

Respondent : BSPHCL and 6 others

Date of Hearing : **21.1.2025**

Coram : Shri Jishnu Barua, Chairperson  
Shri Ramesh Babu V., Member  
Shri Harish Dudani, Member

Parties Present : Shri Venkatesh, Advocate, NTPC  
Shri Ashutosh Srivastav, Advocate, NTPC  
Shri Nihal Bharadwaj, Advocate, NTPC  
Ms. Manu Tiwari, Advocate, NTPC  
Ms. Rohini Prasad, Advocate, BSPHCL  
Shri Rajiv Jain, Advocate, BSPHCL

**Record of Proceedings**

At the outset, the learned counsel for the Respondent, BSPHCL, sought two weeks' time to file its reply on the additional information filed by the Petitioner. The learned counsel for the Petitioner sought a week's time to file its rejoinder to the same. This request was accepted, and the Commission adjourned the hearing.

2. The Respondents are permitted to file their replies by **11.2.2025** after serving a copy to the Petitioner, who may file its rejoinder, if any, by **18.2.2025**.
3. The Petition will be listed for hearing on **26.2.2025**.

**By order of the Commission**

**Sd/-  
(B. Sreekumar)  
Joint Chief (Law)**

